

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/10754 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma
Special Judge, C.B.I. & NIA
Assam, Guwahati.

Dated Guwahati the 5th October, 2024.

Sub: **Special Casual leave.**

Ref:- Your letter No. SPL/CBI/01-23/418, dtd. 24.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 06.11.2024 and 08.11.2024**. The Special Judge, CBI, Addl. CBI Court No. 1, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3 will be in charge of your Court and Office during your absence.

Yours faithfully,


Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-37/2013/10755 - 10758 /A, dated 5.11.2024

Copy forwarded for information to:

1. The Special Judge, CBI, Addl. CBI Court No. 1, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
3. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
- ✓ 4. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)
2/11/2024
